## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Original Petition No.03 of 2017**

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Damodar Valley Corporation ...Petitioner(s)

Vs.

West Bengal Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Petitioner(s) : Mr. M.G.Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pratik Dhar

Mr. C.K.Rai

Mr. Umesh Prasad for R-1

Mr. Buddy A.Ranaganadhan

Ms. Divya Chaturvedi Mr. Vivek M for R-2

## **ORDER**

Learned counsel for the State Commission seeks three weeks time to file reply. He may file the same on or before 16.08.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 31.08.2017 after serving copy on the other side.

List the matter on <u>10.10.2017.</u> In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt